

STATEMENT-III

List of Water Supply Schemes Received from Madhya Pradesh

(Rs. In lakhs)

S.No.	Name of Scheme	Estt. Cost	Remarks
STATE : MADHYA PRADESH			
1.	Augmentation to Water Supply Scheme for Sarangpur, Distt. Rajgarh.	424.00	Technical comments communicated to the State Govt. Reply is awaited.
2.	Augmentation of Bilaspur Water Supply Scheme.	1147.00	-do-
3.	Augmentation of Water Supply Scheme of Jawara town, Distt. Ratlam.	840.30	-do-
4.	Augmentation of Water Supply Scheme of Agar town, Distt. Sahjahanpur, MP.	150.00	-do-
5.	Water Supply Scheme for Konda Gaon	330.00	Comments forwarded to State Govt. inspite repeated reminders, no reply received so far.
6.	Granting technical clearance to project for water supply to Damoh town from Sonor river.	5243.00	-do-
7.	Dewas Water Supply Project (revised)	5155.00	-do-
8.	Augmentation of water supply scheme for Multai town, Distt. Betul.	785.00	The scheme has been approved at the cost of Rs. 659 lakhs.
9.	Augmentation of water supply scheme of Hata town, Distt. Damon	198.00	The scheme has been approved at the cost of Rs. 190 lakhs.
10.	Augmentation of water supply scheme of Ashta Nagar, Distt. Sihor.	598.00	The scheme has been approved at the cost of Rs. 651.60 lakhs.
11.	Drinking water supply scheme for Indore town.	57500.00	The scheme has been approved at the cost of Rs. 57500 lakhs.
12.	Augmentation of water supply scheme of Khargone, Distt. Khargone.	301.70	The scheme has been approved at the cost of Rs. 258.50 lakhs.
EXTERNALLY AIDED PROJECTS			
1.	Drinking water supply project for 105 small and medium towns (proposed for German Assistance).	40900.00	Technical Comments communicated to the State Govt. Reply is awaited.
2.	Project profiles for :		
	(i) Improvement of water supply for Bhopal.	517.00	-do-
	(ii) Water supply project for Jabalpur.	4504.00	-do-

English]

Small Power Projects

3767. SHRI FAGGAN SINGH KULESTE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have conducted any survey to find out the possibilities of small Hydro Power projects at Narmada river;

(b) if so, the names of places selected for the purpose; and

(c) the time by which the final clearance is likely to be given to these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). Yes, Sir. The Central Electricity Authority has identified 43 small hydroelectric schemes which potential of 91.85% MW on the river

Narmada, its tributaries and canal drops, details of which are given at Statement-I and II. attached.

The State Governments are empowered to approve projects which cost less than Rs. 100 crores.

STATEMENT-I

Salient Features of Small Hydro Schemes in River System in Madhya Pradesh

S.No.	Name of Scheme	District	Potential at 100 % LF (KW)	Annual Dependable Energy (Gwh)	No. of Units x capacity (No. x KW)
M.P. (IDENTIFIED)					
1.	Rusa	Mandla	3700	32	2x3500+ 1x2000
2.	Dharampur	Mandla	2800	25	2x2500+ 1x2000
3.	Deori	Mandla	5100	45	2x5000+ 1x3000
4.	Bargi LBC (Canal head scheme)	Jabalpur	4835	26.37	2x5000
5.	Sitareeva	Chhindwara	4100	36	2x5000
				Total	49000

STATEMENT-II

Salient Features of Canal Drop Schemes on Narmada Canal System in Gujarat

S No.	Name of Schemes	Name of Canal/ Branch	Location/RD of drop+ (Km)	District	Head (m)	Capacity (NoxKw)	Annual Energy (Gwh)
1	2	3	4	5	6	7	8
I.	EXISTING	-	-	-	-	-	-
II.	UNDER CONSTRUCTION	-	-	-	-	-	-
III.	ALREADY INVESTIGATED	-	-	-	-	-	-
IV.	UNDER INVESTIGATED/IDENTIFIED	-	-	-	-	-	-
1.	Miyagam-I	Miyagam	2.32	Vadodara	5.00	3x1500	21.98
2.	Miyagam-II	Miyagam	4.15	Vadodara	3.00	3x1000	13.31
3.	Miyagam-III	Miyagam	6.42	Vadodara	3.00	3x1000	13.11
4.	Miyagam-IV	Miyagam	7.5	Vadodara	3.00	3x1000	13.11
5.	Miyagam-V	Miyagam	9.9	Vadodara	4.00	3x1250	17.25
6.	Miyagam-VI	Miyagam	16.7	Vadodara	4.00	3x1250	17.25
7.	Miyagam-VII	Miyagam	66.65	Vadodara	3.50	2x175	1.62
8.	Vadodara-I	Vadodara	6.66	Vadodara	4.00	2x1000	9.62
9.	Vadodara-II	Vadodara	11.08	Vadodara	3.20	2x700	6.75
10.	Vadodara-III	Vadodara	14.58	Vadodara	3.90	2x800	8.11
11.	Vadodara-IV	Vadodara	21.00	Vadodara	3.30	2x600	5.8
12.	Vadodara-V	Vadodara	22.50	Vadodara	3.30	2x600	5.80

1	2	3	4	5	6	7	8
13.	Vadodara-VI	Vadodara	22.96	Vadodara	3.30	2x600	5.80
14.	Vadodara-VI	Vadodara	24.29	Vadodara	3.30	2x600	5.80
15.	Ranoli-I	Ranoli	7.55	Vadodara	4.50	3x50	0.70
16.	Ranoli-II	Ranoli	9.87	Vadodara	4.00	2x50	0.54
17.	Ranoli-III	Ranoli	12.17	Vadodara	3.00	2x25	0.24
18.	Ranoli-IV	Ranoli	17.45	Vadodara	5.00	2x25	0.27
19.	Sanand-I	Sanand	18.51	Mehsana	3.50	3x100	1.45
20.	Sanand-II	Sanand	21.85	Mehsana	4.00	3x50	0.75
21.	Viramgam	Viramgam	9.55	Ahmedabad	3.50	2x50	0.46
22.	Gorayia	Gorayia	2.22	Ahmedabad	3.00	3x150	2.06
23.	Jhinjhuwada	Jhinjhuwa	6.85	Mehsana	3.00	3x300	1.06
24.	Amrapura-I	Amrapura	1.15	Mehsana	3.00	2x200	1.95
25.	Amrapura-II	Amrapura	4.60	Mehsana	3.00	2x200	1.82
26.	Amrapura-II	Amrapura	15.47	Mehsana	3.00	2x150	1.52
27.	Radhanpur-I	Radhanpur	7.39	Palanpur	3.00	3x200	2.89
28.	Radhanpur-II	Radhanpur	13.50	Palanpur	3.00	2x250	2.33
29.	Raipura-I	Raipura	2.45	Mehsana	3.00	2x200	1.88
30.	Raipura-II	Raipura	12.30	Mehsana	4.20	3x150	2.11
31.	Raipura-III	Raipura	37.95	Mehsana	3.35	2x50	0.48
32.	Daskroi	Daskroi	0.66	Ahmedabad	3.35	3x100	1.46
33.	Dholka-I	Dholka	1.65	Ahmedabad	5.15	3x600	8.37
34.	Dholka-II	Dholka	5.88	Ahmedabad	6.00	2x1000	9.05
35.	Dholka-III	Dholka	24.51	Ahmedabad	4.50	3x300	4.19
36.	Dholka-IV	Dholka	42.72	Ahmedabad	3.50	2x400	3.77
37.	Vehlal-I	Vehlal	2.1	Ahmedabad	4.20	3x150	2.13
38.	Vehlal-II	Vehlal	20.61	Ahmedabad	3.10	2x25	0.24
Sub Total (IV)						42850	197.03
Grand Total(I+II+III+IV) :						42850	197.03

+ Location from take off point of canal/branch.

Myanmar Repatriates

3768. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state

(a) whether the Government have allowed priority in Group C and D posts to Myanmar (Burma) repatriates;

(b) whether any action plan towards authority concerned ignoring Government instructions in this regard have been laid down; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes Sir.

(b) and (c). No violation of the instructions have come to the notice of the Department of Personnel and Training in the recent past. Instructions however exist enjoining upon all Government Servants that they should faithfully implement the laid down policies, rules orders etc. on service matters and that the failure to do so will be viewed seriously.

Ongoing Power Projects

3769. SHRI SANDIPAN THORAT : Will the PRIME MINISTER be pleased to state :

(a) the total number of ongoing power projects in the country at present, State-wise;

(b) the details of progress made and capacity of each project;